

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 823 OF 2018 IN
DFR NO. 1703 OF 2018

Dated: 16th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Limited

... **Appellant(s)**

Vs.

Power Grid Corporation of India Limited & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta
Ms. Himanshi Andley

ORDER

Issue notice to the Respondents returnable on 27.09.2018. Dasti,
in addition, is also permitted.

List the matter on **27.09.2018.**

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member